COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fourteenth Lok Sabha)

SEVENTH REPORT

(Presented on 23.3.2005)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Seventh Report.

- 2. The Committee met on 21 March, 2005-
 - I. Classification and allocation of time for discussion of Bills under clauses (b) and (c) of rule 294 (1) of the Rules of Procedure.
 - II. Allocation of time under rule 294(1)(e) of the Rules of Procedure to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Thursday, 24 March, 2005.

Classification and allocation of time to Bills

3. The Committee considered classification and allocation of time in respect of twenty-nine Bills as shown in Appendices.

4. After considering all aspects of the Bills, the Committee recommend that eighteen Bills shown in Appendix I be placed in category 'A'. The Committee further recommend that the remaining eleven Bills shown in Appendix II be placed in category 'B'. The Committee also recommend allocation of time for each of the Bills as shown in column 5 of the Appendices I and II, respectively.

Allocation of time to Resolutions

5. The Committee recommend allocation of time to resolutions as follows :-

(i)	Resolution by Shri Lakshman Seth regarding non-filling up of vacant posts in the Central Government offices and in Central Public Sector Undertakings.	2 hours
(ii)	Resolution by Shri Anant Gudhe regarding extension of benefits to the economically backward class of citizens.	2 hours
(iii)	Resolution by Shri V.K. Thummar regarding supply of adequate quantity of natural gas at Pipavav in Gujarat for power generation.	2 hours

Recommendations

- 6. The Committee recommend that -
 - (i) the classification and allocation of time in respect of Bills by the Committee, as shown in the Appendices, be agreed to by the House; and
 - (ii) the allocation of time to resolutions as shown in paragraph 5 above, be agreed to by the House.

NEW DELHI;

21 March 2005

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CHARNJIT SINGH ATWAL, Chairman, Committee on Private Members' Bills and Resolutions.

APPENDIX-I

(See para 4 of the Report) (List of Bills placed in category `A' and allocation of time)

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1.	The Constitution (Amendment) Bill, 2005 (Amendment of article 1) by Shri Yogi Aditya Nath, M.P.	4 of 2005	А	2 hours
2.	The Central Himalayan States Development Council Bill, 2005 by Shri Bachi Singh Rawat, M.	12 of 200: P.	5 A	2 hours
3.	The Bureau of Accountability Bill, 2005 by Shri Mohan Singh, M.P.	21 of 2005	5 A	2 hours
4.	The Constitution (Amendment) Bill, 2005 (Substitution of new article for article 37) by Shri Mohan Singh, M.P.	8 of 2005	А	2 hours
5.	The Free and Uniform Education Bill, 2005 by Shri Brajesh Pathak, M.P.	15 of 200:	5 A	2 hours
6.	The Free and Compulsory Education Bill, 2005 by Shri Brajesh Pathak, M.P.	1 of 2005	А	2 hours
7.	The Constitution (Amendment) Bill, 2005 (<u>Amendment of article 324</u>) by Shri Mohan Singh, M.P.	11 of 2005	5 A	2 hours
8.	The Scheduled Castes and Scheduled Tribes (Reservation in Services) Bill, 2005 by Shri Brajesh Pathak, M.P.	18 of 2005	5 A	2 hours
9.	The Poor and Destitute Widows (Rehabilitation and Welfare) Bill, 2005 by Shri Ramdas Athawale, M.P.	25 of 2005	5 A	2 hours
10.	The Abolition of Begging Bill, 2005 by Shri Ramdas Athawale, M.P.	7 of 2005	А	2 hours
11.	The Tobacco Growers (Benefit) Bill, 2005 by Shri R. Sambasiva Rao, M.P.	34 of 2003	5 A	2 hours

1	2	3	4	5
12.	The Electricity (Priority Supply to Rural Areas and Agriculture Sector) Bill, 2005 by Shri R. Sambasiva Rao, M.P.	22 of 2005	A	2 hours
13.	The Protection of Privacy and Prevention of Video Voyeurism Bill, 2005 by Shri Pawan Kumar Bansal, M.P.	29 of 2005	A	2 hours
14.	The Crop Insurance Bill, 2005 by Shri Iqbal Ahmed Saradgi, M.P.	27 of 2005	А	2 hours
15.	The Compulsory Military Training Bill, 2005 by Shri Iqbal Ahmed Saradgi, M.P.	28 of 2005	А	2 hours
16.	The Abolition of Child Labour Bill, 2005 by Shri Iqbal Ahmed Saradgi, M.P.	31 of 2005	А	2 hours
17.	The Airlines (Penalty for Delays) Bill, 2005 by Shri Kashiram Rana, M.P.	33 of 2005	А	2 hours
18.	The Government of Union Territory of Daman and Diu Bill, 2005 by Shri Dahyabhai V. Patel, M.P.	17 of 2005	Α	2 hours

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APPENDIX-II

(See para 4 of the Report) (List of Bills placed in category `B' and allocation of time)

Sl. No.	Name of the Bill and member-in-charge	Bill No.	Category recommended	Time recommended
110.	memoer-m-enarge	110.	recommended	recommended
1	2	3	4	5
1.	The Population Control Bill, 2004 by Shri R. Sambasiva Rao, M.P.	67 of 2004	4 B	2 hours
2.	The Constitution (Amendment) Bill, 2004 (Amendment of article 80, etc.) by Shri Pawan Kumar Bansal, M.P.	66 of 2004	4 B	2 hours
3.	The Provision of Identification Marks on Security Papers Bill, 2005 by Shri S.P.Y. Reddy, M.P.	19 of 200	5 B	2 hours
4.	The Constitution (Amendment) Bill, 2005 (Insertion of new article 25A) by Shri Yogi Aditya Nath, M.P.	2 of 2005	В	2 hours
5.	The Constitution (Amendment) Bill, 2005 (Omission of article 44, etc) by Shri Yogi Aditya Nath, M.P.	3 of 2005	В	2 hours
6.	The Population Control Bill, 2005 by Shri Bachi Singh Rawat, M.P.	5 of 2005	В	2 hours
7.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2005 (<u>Amendment of the</u> <u>Schedule</u>) by Shri Basudeb Acharia, M.P.	13 of 200	5 B	2 hours
8.	The Delimitation (Amendment) Bill, 2005 (Amendment of section 2) by Shri Bachi Singh Rawat, M.P.	14 of 200	5 B	2 hours
9.	The Prevention of Insults to National Honour (Amendment) Bill, 2005 (Insertion of new section 4) by Shri R. Sambasiva Rao, M.P.	23 of 200	5 B	2 hours

1	2	3	4	5
10.	The Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions (Amendment) Bill, 200 (Insertion of new sections 13AB, 13AC and 13A Shri Iqbal Ahmed Saradgi, M.P.		В	2 hours
11.	The Compulsory Registration of Religious Conversions Bill, 2005 by Shri Kashiram Rana, M.P.	38 of 2005	В	2 hours

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